## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 282/15	TP 37/17	For hearing	433(e)	National Steel & Agro Industries Ltd., Indore Vs Kailash Roofing Solutions Pvt. Ltd., Bengaluru.

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NO.	& PHONE NUMBER	RAMESH AMAN CHAN REPRESENTATION TO WHOM	h shellmankou		
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Ramesh Anaulian 9844114849.

Counsel for petitioner is present. Registry is directed to verify and put up note on Form No.5 filed by the petitioner.

List it on 02.03.2018.

MEMBER (T)

MEMBER (J)